

(3)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29/01/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/24/2016
NAME OF THE PETITIONER(S) : A.K. MANSOOR
NAME OF THE RESPONDENT : CHANNEL FOODS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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A.M. SRIDHARAN
B. UDHAYA KUMAR

COUNSEL FOR
PETITIONER


29/1/19

S. P. MURACI KRISHNAN

Counsel for
Respondent of

S. P. Murali Krishna

R2

RAMALINGAM - VA

COUNSEL FOR
R2, R3 & R5



ORDER

At request of both the parties, list this matter on 20.02.2019 with a direction to both sides to file brief written submissions two days before next date of hearing.

Sd/-

(S.VIJAYARAGHAVAN)
Member (Technical)

Sd/-

(B.S.V.PRAKASH KUMAR)
Member (Judicial)